

Shri Tangamani: From the statement laid on the Table we find that these three companies, both in the Storage and Distribution and in the Refineries have transferred a sum of Rs. 6,27,00,000. May I know whether the Government propose to stop this transfer to foreign countries and request them to invest it in the industries in this country itself?

Sardar Swaran Singh: That is not our intention.

Theft at Central Ordnance Depot, Agra

*1728. **Pandit D. N. Tiwary:** Will the Minister of Defence be pleased to state:

(a) whether it is a fact that about 27,000 items of "Reeds Contact B" with a platinum point valued at over Rs. 20,000, are missing from the Central Ordnance Depot at Agra; and

(b) if so, the steps taken to find them out?

The Deputy Minister of Defence (Shri Raghuramaiah): (a) Yes Sir; the actual quantity missing is 26,920 Nos. and the value of the store is Rs. 8412.50 np.

(b) The case has been reported to the police and is under investigation by them.

Pandit D. N. Tiwary: May I know whether anybody has been arrested in this connection?

Shri Raghuramaiah: Yes, Sir; four depot employees have been taken into custody in this connection.

Pandit D. N. Tiwary: May I know whether any articles have been recovered as yet?

Shri Raghuramaiah: It does not appear to be covered by the main question. I have no exact information. The investigation is going on.

सेठ अचल सिंह : क्या मंत्री महोदय
बतला सकेंगे कि इससे पेश्वर कितनी

चोरियां हो चुकी है और उन में क्या हो रहा है? कोई जांच वारा हो रही है?

Shri Raghuramaiah: Everytime a case of theft is reported, investigations have been ordered, and my information is that with the increased security arrangements we have made, and with the information given to me by the Director of Security Corps, the thefts have been less; they are constantly on the decrease.

Shri Goray: Is there any officer among those who were arrested?

Shri Raghuramaiah: As I said, only four depot employees have been taken into custody; I should imagine they are not officers.

Shri Goray: Are they all Class IV employees?

Shri Raghuramaiah: I have not got that specific information before me.

Mr. Speaker: If they are not officers, they must be either Class III or Class IV people.

Shri S. M. Banerjee: May I know whether any departmental court of enquiry has been instituted?

Shri Raghuramaiah: Yes, Sir. The matter is also under investigation by a staff court of enquiry.

Pay Commission for State Government Employees

†
 { Shri Ramakrishna Reddy;
 Shri Sanganna;
 *1729. { Shri Tangamani;
 Shri S. M. Banerjee;
 { Shrimati Parvathi Krishnan;

Will the Minister of Finance be pleased to state:

(a) whether it is a fact that State Governments have been asked to examine the question of emoluments of their employees;

(b) if so, the reaction of each State Government;

(c) whether it is also a fact that State Governments have approached Union Government to include the emoluments and working condition